

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No: 8960/2022/RG/Gs Dated: 16.08.2022

For better utilization of available residential accommodation/ Bunglows for Hon'ble Judges at Srinagar, it is hereby ordered that the following VIP Bunglows which have not yet been allotted to any Hon'ble Judge and have simply been allowed to be occupied or reserved, shall henceforth be treated as Guest Houses and offered to the visiting Hon'ble Judges of the other wing while on roster sitting in Srinagar Wing. Besides this, these Bunglows may also be used for accommodating the visiting Hon'ble Judges from other High Courts, if required and deemed necessary:-

1. Bungalow No. M-3, Gupkar Road, Srinagar.
2. Bungalow No. M-6, Gupkar Road, Srinagar.
3. Bungalow No. M-4, Gupkar Road, Srinagar.
4. DMQ-5, Transport Yard, Srinagar.
5. Hut No. 402, Chashma Shahi Srinagar.

By Order.

(Sanjeev Gupta)
Registrar General

No: 26676-704/RG/Gs Dated: 16.08.2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
5. Joint Registrar (Judicial/Protocol), High Court of J&K, Jammu / Srinagar.
6. Director Estates, Civil Secretariat, Srinagar.
7. Deputy Director, Estates, Srinagar.
8. Estates Officer, High Court of J&K and Ladakh, Srinagar.
..... for information and necessary action.
9. Incharge Chief Librarian, High Court of J&K and Ladakh, Jammu / Srinagar for information and keeping the record of the same.
10. Order File.

Registrar General